<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 259/2016

SECTION OF THE COMPANIES ACT: 433 (e) & 434 (a)

In the matter of:

M/s. Capital First Ltd.	Petitioner
VS.	
M/s. Pier One Construction Pvt. Ltd. & Anr.	Respondent

Order deliver on 05.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) :

Shri Annirudh Sharma

For the Respondent (s) :

None Appeared

<u>ORDER</u>

The counsel for the petitioner submitted that I have been instructed to file an application for withdrawal of the matter. He further submitted that he will file the application for withdrawal within a week.

List the matter on 11.07.2017.

